

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 379 & 380 of 2013 in
D.F.R. No. 1559 of 2013**

Dated : 13th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Doddanavar Global Energy Pvt. Ltd. Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Venkita Krishna Kunduru
Mr. B.S. Prasad**

ORDER

Issue notice in I.A. Nos. 379 & 380 of 2013 (Appls. For delay in filing and refileing the Appeal) to the Respondents returnable on 05.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 05.12.2013.

**(Rakesh Nath)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**